

व्यक्तियों ने १९५१ और १९५८ के बीच नबन कर लिया था;

(ख) यदि हां, तो किस किस न;

(ग) कितने धन का गनन किया गया था; और

(घ) क्या कोई जांच की गई है?

पुनर्वास तथा अल्पसंख्यक कार्य मंत्री

(श्री मेहर चन्द खन्ना) : (क) स (घ).

प्रश्न में सात साल का अस की जानकारी मांगी गयी है जिसे अवधि में पंजाब क पुनर्वास विभाग को कन्द्रीय सरकार द्वारा दी गयी संभवता सारी रकम आ जाती है। इस जानकारी को काफी मेहनत और समय लगाये बिना एकत्रित करना संभव नहीं और प्राप्त होने वाले परिणाम इसक पर्याप्त नहीं होगा। यदि किसी विशिष्ट अनुदान के बारे में जानकारी मांगी जावेगी तो उसे एकत्रित करने का प्रयत्न किया जावेगा।

#### Housing in Punjab

1670. { Shri Daljit Singh:  
Shri D. C. Sharma:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) the total amount of loans allotted to the Punjab State for various housing schemes during 1959-60 so far; and

(b) the amount spent so far?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) and (b). The amounts allocated to the Punjab Government for 1959-60, and the amounts spent by them upto 30th September, 1959, are mentioned below, scheme-wise:

Name of Scheme	Alloca- tion for 1959-60	Ex- pendi- ture incurred by State Govern- ment during 1959-60 (upto 30-9-59)
Subsidised Industrial Housing Scheme	34.20	2.97

(Rupees in lakhs)

2. Low Income Group Housing Scheme	45.84	34.07
3. Slum Clearance Scheme	2.10	..
4. Plantation Labour Housing Scheme	@	..
5. Village Housing Projects Scheme	6.00	0.10
6. Middle Income Group Housing Scheme	14.00	..
TOTAL	102.14	37.14

@The Punjab Government do not now propose to implement this Scheme in the State as there are very few plantations in the State and the resident workers are adequately housed.

#### Allotment of Evacuee Buildings

1671. Shri Daljit Singh: Will the Minister of Rehabilitation and Minority Affairs be pleased to state the number of evacuee buildings which have been given to the displaced persons against their claims so far?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): 1,28,557 acquired evacuee properties were transferred to claimants upto 30th September, 1959. This does not include figures in respect of Jullundur, Patiala and Lucknow regions for the months of August and September, 1959. It is, however, estimated that about 5000 properties would have been transferred in these regions also during those months.

#### सरकारी प्रकाशन

१६७२. श्री प्रकाश वीर शास्त्री : क्या सूचना और प्रसारण मंत्री २० अगस्त, १९५९ के अतिरिक्त प्रश्न संख्या ११६० के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि:

(क) सरकारी प्रकाशनों के बारे में अपेक्षित जानकारी इस बीच इकट्ठी कर ली गई है; और

(ख) यदि हां, तो क्या उस टेबल पर रखा जायेगा?